DEATHS DUE TO SUN-STROKE

Written Answers

85

609. SHRI KALI MUKHERJEE: SHR1MATI PRATIBA SINGH : SHRI RAM SAHAI: SHRI H.S. NARASIAH :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the death toll in the country due to heat wave this season crossed all past records and if so, the State-wise breakup thereof;

(b) whether it is a fact that most of the deaths occurred due to non-availability of medical aid in rural and tribal areas; and if so. what specific steps have been and are being taken in that direction;

(c) whether any special treatment for heat stroke patients has been evolved and any specific drugs produced or has been undei experimentation;

(d) whether Government have given any relief to the families of the deceased persons, as is being done in the case of deaths due to flood, famine, fire, earthquakes and other natural calamities; and

(e; the answer to part fcl) above be in the negative, the reasons therefor 7'

## THE MINISTER OF STATE FOR HEALTH AND FAMILY PLANNING (DR. DEBIPRASAD CHATTOPADH-

YAVA) : (a), (b). (d) and (e) Sunstroke is not a notifiable disease but however, the information is being collected from the State Governments and will be

laid on the Table of the Sabha.

(c) No research has so far been undertaken in the treatment of heat stroke. The special treatment given for heat stroke i~-as follows : ---

(i) Hypothermia.

(ii) Lytic cocktail consisting of pathedine, largectal and phenargen.

(iii) General nursing and correction of body fluid and electrolyte balance.

## **CONSULTANCY .ion FOR IFFC\*S FERTILISER** COMPLEX IN GUJARAT

610. SHRI KALI MUKHERJEE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether an American consultants firm Messrs CFI has been assigned consultancy job in respect of the Indian Farmers' Fertilisers Cooperative Ltd. is project for setting up a fertiliser complex in Gujarat; and if so. at what cost:

(b) whether the representatives of that firm in India M/s. B. Storm and T. Brooks are qualified consultants and whether their continued presence in India is necessary for the project; and

(c) whether competent consultants are-also available in the country; and if so, the reasons for assigning the job to a U.S. firm ?

THE MINISTER OF STATE IN THE (SHRI IMINISTRY OF AGRICULTURE JANNASAHEB SHINDF) Indian . : (a) Farmers' Fertiliser Co-operative Ltd. has a Cooperation Agreement with Cooperative Fertilisers International which is a nonprofit foundation of American fertiliser producing cooperatives lor technical, managerial and The training assistance. Cooperative Fertilisers International contributes \$1 million towards the cost; the balance, on the basis of 'actuals', is esti-mater at \$ 1.77 million, and will be met by II FCC.

(b) M/s. B. Storm and T. Brooks are qualified technical executives working on the project but they are neither consultants nor representatives of CFI. Their period of present contract is up to April 1973.

(c) Does not arise as CFI is not a l consultancy firm and indigenous talent is. I being utilised by 1FFCO.